CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 02.06.2016

<u>CPNo. 291/00080/2015 (OA No. 291/00632/2015 with MA No. 291/00442/2015 & 291/00141/2016)</u>

Mr. C.B. Sharma proxy counsel for

Mr. Mukesh Agarwal counsel for the applicant.

Mr. S.S. Sharma counsel for the respondents.

Learned counsel for the respondents submits that the order of the Tribunal has been complied with by the respondent-department.

- 2. Therefore, in view of the submissions made by the counsel for the respondents, the Contempt Petition is disposed of. Notices are discharged.
- 3. In view of the above order misc, applications are also dismissed.

(Ms. Meenakshi Hooja) Member (A) (Dr. K.B. Suresh) Member (J)

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